

Government through an Act of Parliament also deals with these class of persons with disabilities. The schemes of the Trust are meant for all the four categories of disabilities and no separate fund is allocated for autistic children. However, the funds allotted and released for Schemes to treat and help persons with Autism, Cerebral Palsy, Mental Retardation and Multiple Disabilities is ₹ 5.61 in 2014- 15 crore and ₹ 7.67 crore in 2015-16.

Post matric scholarship for SC students of Uttarakhand

†278. SHRI MAHENDRA SINGH MAHRA: Will the Minister of SOCIAL JUSTICE AND EMPOWERMENT be pleased to state:

(a) whether the Ministry has released the amount of Post Matric Scheduled Castes (SC) scholarship cent per cent, funded by the centre to Uttarakhand for the year of 2016-17;

(b) if so, the time when this scholarship was released and whether this head also includes the outstanding amount of previous financial years which has not been released so far; and

(c) the details of amount not released so far?

THE MINISTER OF STATE IN THE MINISTRY OF SOCIAL JUSTICE AND EMPOWERMENT (SHRI VIJAY SAMPLA): (a) to (c) During the year 2016-17, Central Assistance of ₹ 73.01 crore has been released to Uttarakhand under Post matric Scholarship Scheme for Scheduled Caste Students (PMS-SC), covering entire arrear up to 2014-15 and part payment for 2015-16. An amount of ₹ 50.98 crore is due for release to Uttarakhand as on date for want of funds for the year 2015-16. Uttarakhand has not submitted their proposal for 2016-17. Under PMS-SC. No fund for the year 2016-17 has been released.

Special assistance to States for welfare of SCs

279. SHRI P. L. PUNIA: Will the Minister of SOCIAL JUSTICE AND EMPOWERMENT be pleased to state:

(a) whether Government provides special assistance to the States for the welfare of the Scheduled Castes, if so, the details thereof, State-wise; and

(b) the names of the States where the amounts allocated for this purpose have been spent on other schemes and the ratio thereof and whether Government is taking any steps to prevent the same, if so, the details thereof, State-wise?

†Original notice of the question was received in Hindi.